

[Translation]

Action Plan on Bhopal Gas Tragedy

4047. SHRI SUSHIL CHANDRA VARMA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of buildings other than hospital buildings constructed in Bhopal under Action Plan on Bhopal Gas Tragedy;

(b) the amount spent on the construction of each building and the time by which the construction of these buildings is likely to be completed;

(c) the purpose of each building constructed under the Action Plan; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (d) Information is being collected from the State Govt. of Madhya Pradesh and will be laid on the Table of the House.

[English]

Medicines in CGHS Dispensaries

4048. SHRI SURENDRA PRASAD YADAV (Jahanabad) : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the substitute medicines are provided/indented and supplied to the CGHS beneficiaries of Gole Market and DIZ area in New Delhi instead of the medicines prescribed by the specialists;

(b) if so, the reasons therefor;

(c) the policy of the Government for indenting such medicines;

(d) whether the Government contemplate to take any action against the guilty employees in this regard;

(e) if so, the details thereof; and

(f) if not, the steps taken by the Government to ensure that the medicines prescribed by the specialists are supplied to the CGHS card holders?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) According to the policy of the Government, if the medicines are prescribed by the specialist by brand name, it is not considered necessary to supply the same when medicines with the same generic composition are available in the Dispensary. If the

medicines with same generic composition are not available in the dispensary, the medicines are procured by brand name on the individual prescription from the authorised local chemists and supplied to the patients.

(d) to (f) In view of the position stated above, the question does not arise.

[Translation]

Ambedkar Villages

4049. SHRIMATI USHA VERMA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have implemented all the information to the reply given to the USQ No. 5431 on 12.9.1996 & USQ No. 2203 on 5.8.1997 regarding Ambedkar villages in Uttar Pradesh;

(b) if so, the details thereof place-wise/district-wise; and

(c) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (c) The required information has since been received from the Government of Uttar Pradesh and accordingly two assurances given in respect of Unstarred Question Nos. 5431 and 2203 dated 12.9.1996 and 5.8.1997 respectively are being fulfilled separately.

[English]

Pollution Treatment Plant

4050. SHRI GEORGE EDEN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government have any proposal for the pollution-treatment plant in FACT-Uddyogamandal-Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) and (b) There is no proposal with the Government for a pollution treatment plant in Fertilisers and Chemicals Travancore Limited (FACT). However, in order to take care of increased SO₂ emission during the start up of the sulphuric acid plant, FACT is installing a start up caustic scrubber at a cost of RS. 85 lakh in its Cochin Division. The project is expected to be completed in 1998-99. A scrubbing system for rock grinding unit of the phosphoric acid plant is also being installed by FACT at